

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 259
2(ND)16

IN THE MATTER OF:

Mr. Pritam Kumar

...

Applicant/Petitioner

Versus

**M/s. Winner Device & Display Pvt. Ltd.
&Ors.**

...

Respondent

Under Section: 397/398

Order delivered on 06.07.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Adv K Sunil and Adv A.K. Bhardwaj, Mr. N. Raja Singh, Adv; Mr. Mansumyer Singh, Adv; Mr. Aditya Bisht, Adv; Manisha Sharma, Adv- for the Petitioner

ORDER

Renotify this case on 18.08.2021


(T.S. SINGH)
COURT OFFICER